## GOVERNMENT OF INDIA MINISTRY OF MINES

## **LOK SABHA**

### **UNSTARRED QUESTION NO. 2578**

**TO BE ANSWERED ON 02.08.2018** 

#### DISTRICT MINERAL FOUNDATION IN BIHAR

†2578. SHRIMATI RAMA DEVI:

Will the Minister of MINES be pleased to state:

- (a) whether District Mineral Foundation has been set up in various districts of Bihar especially Sheohar district;
- (b) if so, the details thereof; and
- (c) the details of work done so far under the Pradhan Mantri Khanij Kshetra Kalayan Yojana (PMKKKY) for the development of mining affected areas and for the welfare of people in Sheohar district of Bihar?

## **ANSWER**

# THE MINISTER OF STATE FOR MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b): Section 9B of Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 provides for establishment of District Mineral Foundation (DMF) in each district affected by mining related operation. The DMF is to be funded by statutory contributions from holders of mining lease. Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) is implemented through fund collected under DMFs for welfare and development of mining affected areas and people.

As per the information received from the State Government of Bihar, so far DMFs have been constituted in 24 districts of Bihar including Sheohar district on 19.06.2018.

(c): Since, the DMF in Sheohar district has been recently constituted, no work has vet been undertaken under the PMKKKY.

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